

From,

**Som Prabha Mishra, HJS
I/c Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad**

To,

**The Director,
Institute of Judicial Training & Research, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow**

No. 490 /Admin. (Services)/2016

Dated: Allahabad: September 12, 2016

Subject: One day Orientation Programme to sensitize the Judicial Officers regarding Adoption Cases at JTRI, U.P., Lucknow.

Sir,

With reference to your letter no. Adoption Trg. 2016/JTRI/1422 dated 08.09.2016 on the above subject, I am directed to inform you that the Court has been pleased to approve the One day Orientation Programme to sensitize the Judicial Officers regarding Adoption Cases for Principal Judges, Family Courts and Additional District & Sessions Judges **scheduled on 19.09.2016** and nominate the officers mentioned in List-'A' for aforesaid programme **scheduled on 19.09.2016** at JTRI, UP, Lucknow.

I am further to say that the Court has also been pleased to approve that TA/DA of the participants for the aforesaid orientation programme shall be drawn by the participants from their respective District Courts and not from the Judicial Training & Research Institute, U.P., Lucknow.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Encl:- As above

Sd/-

I/c Joint Registrar (Judicial) (Services)

No. 490 (i)/Admin. (Services)/2016 dated: September 12, 2016

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. All the District & Sessions Judges with the request to kindly inform the officers concerned accordingly and direct them to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training.
3. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Assistant Registrar (Services)

LIST OF OFFICERS
for
Orientation Programme to sensitize judicial officers regarding Adoption Cases
(19.09.2016)

Sl. No	Name S/Sri	Designation	Place of posting
1.	Kamla Singh Yadav	Additional District & Sessions Judge	Agra
2.	Mukesh Prakash	Additional District & Sessions Judge	Allahabad
3.	Lal Chandra-II	Additional District & Sessions Judge	Baghpat
4.	Vinod Kumar-II	Additional District & Sessions Judge	Ballia
5.	Umesh Chandra Sharma	Additional District & Sessions Judge	Balrampur
6.	Krishna Kumar Asthana	Additional District & Sessions Judge	Banda
7.	Mahmood Ahmad Khan	Additional District & Sessions Judge	Barabanki
8.	Naseer Ahmad-II	Additional District & Sessions Judge	Bareilly
9.	Vidya Shanker Patel	Additional District & Sessions Judge	Basti
10.	Chandra Shekhar Prasad	Additional District & Sessions Judge	Bhadohi
11.	Dharam Raj Mishra	Additional District & Sessions Judge	Bijnor
12.	Nalin Kumar Srivastava	Additional District & Sessions Judge	Budaun
13.	Ramesh Gupta	Additional District & Sessions Judge	Bulandshahar
14.	Purnendu Kumar Srivastava	Additional District & Sessions Judge	Chitrakoot
15.	Smt. Sadhana Rani (Thakur)	Additional District & Sessions Judge	Deoria
16.	Ajay Tyagi	Additional District & Sessions Judge	Etah
17.	Brajendra Singh-III	Additional District & Sessions Judge	Etawah
18.	Damodar Singh	Additional District & Sessions Judge	Faizabad
19.	Viqar Ahmed Ansari	Additional District & Sessions Judge	Fatehpur
20.	Santosh Kumar Pandey	Additional District & Sessions Judge	Ghaziabad
21.	Rupesh Ranjan	Additional District & Sessions Judge	Ghazipur
22.	Rama Nand	Additional District & Sessions Judge	Gonda
23.	Krishna Kumar-IV	Additional District & Sessions Judge	Gorakhpur
24.	Padam Narain Mishra	Principal Judge, Family Court	Aligarh
25.	Umesh Kumar Sirohi	Principal Judge, Family Court	Ambedkar Nagar
26.	Angad Prasad-I	Principal Judge, Family Court	Auraiya
27.	Anil Kumar-X	Principal Judge, Family Court	Azamgarh
28.	Mohd. Riyaz	Principal Judge, Family Court	Bahraich
29.	Zaigam Uddin	Principal Judge, Family Court	Chandauli
30.	Mittar Pal Singh	Principal Judge, Family Court	Farrukhabad
31.	Satya Nand Upadhyaya	Principal Judge, Family Court	Firozabad
32.	Anil Kumar Singh-I	Principal Judge, Family Court	Gautambudh Nagar
33.	Sanjay	Principal Judge, Family Court	Hardoi
34.	Pradeep Kumar Gupta	Principal Judge, Family Court	Amroha
35.	Saket Bihari 'Deepak'	Principal Judge, Family Court	Kushinagar at Padrauna
36.	Smt. Munawar Jahan	Principal Judge, Family Court	Lucknow
37.	Surendra Singh-I	Principal Judge, Family Court	Mainpuri
38.	Neeraj Nigam	Principal Judge, Family Court	Mau
39.	Satya Prakash	Principal Judge, Family Court	Pilibhit
40.	Smt. Veena Narain	Principal Judge, Family Court	Pratapgarh
41.	Rama Kant Seth	Principal Judge, Family Court	Ramabai Nagar/ Kanpur Dehat
42.	Amit Pal Singh	Principal Judge, Family Court	Saharanpur
43.	Bhagwati Prasad Saxena	Principal Judge, Family Court	Shahjahanpur
44.	Narendra Bahadur Yadav	Principal Judge, Family Court	Sitapur
45.	Ajai Kumar Srivastava-I	Principal Judge, Family Court	Sonbhadra
46.	Km. Rinkoo	Principal Judge, Family Court	Varanasi